

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 49 OF 2017
APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017
AND
APPEAL NO. 14 OF 2017

Dated: 21st February 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 49 OF 2017

In the matter of:

Cairn India Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saighal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2 to 4

APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017

In the matter of:

M/s Lord Chloro Alkai Ltd. & Ors.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanadhan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saighal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2 to 4

APPEAL NO. 14 OF 2017

In the matter of:

Rajasthan Textile Mills Association

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanadhan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saighal
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2 to 4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **03.04.2018.**

(Justice N. K. Patil)
Judicial Member

ts/tpd

(I. J. Kapoor)
Technical Member